

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL PRINCIPAL BENCH

Item No. 104
(IB)-171(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt. Ltd. Applicant/petitioner

v.
Neeleshwar Mines & Minerals (India) Pvt. Ltd. Respondent

Under Section 7 of IBC.

Order delivered on 12.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant/petitioner: Mr. Shashank K. Lal, Adv. for FC
For the respondent Mr. Sumit Malhotra, Mr. Mansumyer Singh, Advs.
for CD.

ORDER

For order see, CP No. (IB)-168(PB)/2019.

12.02.2019.
Aarti Makker